

(2c)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

R.P.NO.4 of 1994 in O.A.No.1026 of 1990.

Between

Dated: 21.1.1994.

State of Andhra Pradesh represented, by its Chief Secretary to Govt., General Administration Department, Secretariat, Hyderabad.

...

Applicant/Respondent No.1
in O.A.

And

1. Sri. K.Ram Reddy ... Respondent/Applicant in O.A.
2. Union Public Service Commission, represented by its Secretary, Dholpur House, New Delhi.
3. Union of India, represented by its Secretary to Government, Ministry of Home, Department of Personnel Affairs, North Block, New Delhi.

...

Respondents/Respondents
2 3 in O.A.

Counsel for the Applicant : Sri. D.Panduranga Reddy, Spl. counsel for A.P.State

Counsel for the Respondents : Sri. G.V.L.N.Murthy
: Sri. N.R.Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. A.B.Gorthi, Administrative Member
Hon'ble Mr. T.Chandrasekhar Reddy, Judicial Member

The Hon'ble Tribunal made the following order:-

The contents of the MA and RPSR arising out of 1026/90 are similar to those in MA.951/93 and RPSR 3755/93 arising from O.A.20/91 which was disposed of by an order dt.20.12.1993. Accordingly, in this case also, we allow the MA which is for condonation of delay in filing the RPSR but we reject the Review Petition.

goyal
Deputy Registrar (Judl.) ec

Copy to:-

1. Chief Secretary to Govt., General Administration Department, State of Andhra Pradesh, Secretariat, Hyderabad.
2. Secretary, Union Public Service Commission, Dholpur House, New Delhi.
3. Secretary, to Government, Ministry of Home, Department of Personnel Affairs, Union of India, North Block, New Delhi.
4. One copy to Sri. D.Panduranga Reddy, Spl. counsel for A.P.State.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Sri. G.V.L.N.Murthy, advocate, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

*VSb
RSM*

R.P. 4/94

O.A. 1026/90

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO

VICE-CHAIRMAN

AND

THE HON'BLE MR. A. E. GORTHI : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER
(ADMN)

Dated: 21/1/1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. NO. 4/94

in

O.A. No.

1026/90

T.A. No.

(W.F. NO.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

